

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 8164/2010

(Arising out of impugned final judgment and order dated 22/08/1989
in WPC No. 3209/1980 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln.(s) for C/Delay in filing SLP, C/Delay in refiling SLP,
permission to file additional documents, permission to file
additional documents, exemption from filing O.T., permission to
file additional documents, exemption from filing O.T. and interim
relief and office report)
(For Final Disposal)

Date : 05/01/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Abhishek Chaudhary, AOR

For Respondent(s)

Mr. Rohit Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 18.01.2016.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2016.01.06
16:44:10 IST
Reason: